

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 21/2016
IA No.18/KB/2017

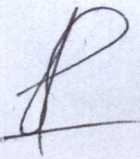
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Ashok Tibrewal -Vs- Salasar Stock Broking Ltd. & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

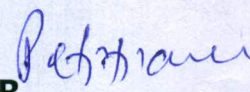
1. SHAUNAK MITRA, Adv.
2. ~~NEHA~~ NEHA SONANI, Pr.-CS

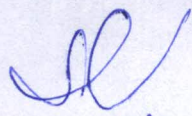
~~For~~ For
Respondent
Nos. 1 to 5


27/11/17.

1. J. Patow Ann, PCS

ORDER





27/11/2017

Ld. Counsel for the petitioner and the respondent nos. 1 to 5 are present.

List on 11/01/2018.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)